National Company Law Tribunal

Allahabad Bench

CPNO. 29/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 24.11.2017**

NAME OF THE COMPANY: JODPL Ltd

SECTION OF THE COMPANIES ACT/1 & B CODE: 27260 of 128 Code of 2016

SI. NO.

Designation

Representation

Signature

1. Ms. Gunjan Jadwani Adv. For RP

CP NO.24/ALD/2017, IA NO.60/2017

Ms. Gunjan Jadwani, Advocate for the RP. The case is fixed for pronouncement of order. The order is in dictation and is not yet completed. Hence, the matter is adjourned to 27.11.2017 afternoon session for pronouncement of order.

Dated: 24.11.2017

H.P. Chaturvedi, Member (Judicial)

Typed by: MD. Zaid (Stenographer)